

Annexure-8
List of operational creditors (Other than Workmen and Employees and Government Dues)
Name of Corporate Debtor: Ramalingam Construction Company Private Limited
Date of commencement of CIRP: 30-10-2025
List of creditors as on: 17-02-2026

All Amounts in INR (₹)

Sl No .	Name of Creditors	Identification Number	Details of Claim		Details of Claim Admitted						Amount of Contingent Claim	Amount of any Mutual dues, that may be setoff	Amount of claim not admitted	Amount of Claim under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party	% voting share in COC					
1	UCON PT Structural System Private Limited	NA	11.11.2025	2,924,779.00	0.00	Unsecured	0.00	0	No	0	0	0	0	0	Stay order was passed by Hon'ble NCLAT, Chennai on 06.11.2025. As a result, no claims were admitted. Subsequently, through an order dated 17.02.2026 , Hon'ble NCLT, Chennai has allowed the Application for Withdrawal under Section 12A.
Total				2,924,779.00	0.00		0.00			0.00					




IP RADHAKRISHNAN GOPAL
Interim Resolution Professional
In the matter of Ramalingam Construction Company Private Limited
Registration number: IBB/I/PA-001/IP-P-02650/2022-2023/14070
AFA Valid up to 30/06/2026